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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting, passed in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (97th Amendment) Bill, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th December, 2011 passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Ninety-Seventh Amendment) Bill, 2011, which was passed by the Lok Sabha at its sitting held on the 22nd December, 2011."
